

* Stay (N) 20/93

Per Tribunal

②

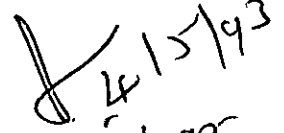
D Page No. 20 is
in marathi.
Translation not
given.

Fixed for ~~Alum~~
Hug. on 19.3.93.


Dy. Registrar.

Fixed for AH (IR on 19/7/93)
at Nagpur. Issue
Notice to applicant.

Notice issued to
applicant on dtd.
7-5-93.
✓
12/5/


Dy. Registrar

D.A.429/93

Dated: 20.7.1993.

Mr.A.V.Mohta for the
applicant. Mr.Ramesh Darda for
the Respondents.

Heard counsels. The
applicant is allowed to withdraw
the application with liberty
to challenge the proceedings
after the disciplinary procee-
dings are completed.

The application is
accordingly disposed of as
withdrawn.


(M.Y.PRIOLKAR) (M.S.DESHPANDE)
MEMBER(A) VICE-CHAIRMAN

B.